

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 1258 of 1997.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

S/Sri

1. Amarendu Roy,  
S/o- Nisikanta Roy,

2. Nisikanta Roy,  
S/o- S. Roy.

- both resident of -

Vill- Ramlochanpur, Dist- 24 Pgs. (S),  
Pin 743336.

... ... Applicants.

Vrs.

Union of India & Ors. ( S.E. Rly)

For applicants : Mr. K. Sarkar, Counsel.

For respondents : Mrs. B. Ray, Counsel.

Heard on : 16.1.98.

Ordered on : 16.1.98.

O R D E R

B.C. Sarma, AM.

1. When admission hearing of the matter was taken up today, Mr. Sarkar, 1d. Counsel for the applicant submits that the petitioner in this case does not want to proceed with the case.

2. On such submission, the application is dismissed for non-prosecution. No order is passed as regards costs.

3. Mrs. B. Ray, 1d. Counsel, is present for the respondents.

MEMBER (J)

MEMBER (A)